

lurgical plants should be started to process raw minerals and ores;

(c) the steps taken to use geological, geo-physical and geo-chemical techniques in larger volume; and

(d) whether research work has been undertaken in designing and manufacturing geo-physical equipment and developing field methods?

The Minister of Mines and Metals (Shri S. K. Dey): (a) and (b). Government are aware of the suggestions made in the paper submitted by Dr. B. R. Jijhawan and generally agree with them.

(c) The Geological Survey of India and the Indian Bureau of Mines, the two agencies of the Central Government for undertaking exploration and proving work, have been strengthened in successive Five Year Plans to undertake large number of geological, geophysical and geochemical investigations all over the country. The Government is fully aware of the need to step up exploration and proving work and it is proposed to further expand the Geological Survey of India for this purpose during the Fourth Plan period.

(d) Research work is being carried out in the Geological Survey of India and the National Geophysical Research Institute, Hyderabad, to design and manufacture geophysical equipment and to develop field methods.

साइसेंसों का विद्या जाना

- *799. श्री हुकम चन्द कछवाय :
श्री विश्वनाथ पाण्डेय :
श्री बी० चं० शर्मा :
श्रीमती सावित्री निगम :
श्री प्र० रं० चक्रवर्ती :
श्री विभूति मिश्र :
श्री बसुमतारी :
श्री ज० ब० सिंह बिष्ट :
श्री सिद्धेश्वर प्रसाद :
श्रीमती रामकुमारी सिन्हा :

श्री यशपाल सिंह :

श्री प्र० चं० बहग्रा :

क्या उद्योग मंत्री 19 नवम्बर, 1965 के अंतरांकित प्रश्न संख्या 958 के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उद्योगों को लाइसेंस देने की नीति में कुछ परिवर्तन करने वाले प्रस्तावों पर इस बीच विचार कर लिया है ; और

(ख) यदि हाँ, तो इस बारे में सरकार ने क्या निर्णय किया है ?

उद्योग मंत्री (श्री संजीवय्या) : (क) और (ख). इन प्रस्तावों पर अभी सरकार विचार कर रही है ।

De-scheduling of Industries

*800. Shri Himatsingka:
Shri Rameshwar Tantia:

Will the Minister of Industry be pleased to state:

(a) whether it is a fact that Union Government are considering a proposal regarding de-scheduling of eight industries from the licensing list;

(b) if so, the names of the Industries and the reasons therefor; and

(c) when the final decision in this regard is likely to be taken?

The Minister of Industry (Shri D. Sanjivayya): (a) to (c). Some proposals for the liberalisation of industrial licensing are under the consideration of Government. As soon as a final decision is taken, details of the proposed liberalisation will be announced.

Loss of M.M.T.C's. Iron ore at Madras

*801. Shri P. C. Borooah: Will the Minister of Commerce be pleased to state:

(a) whether iron ore weighing about 1,16,724 tonnes due for export